SI.	Name of the Officer	Designation	Details
No			
12	Sh J.P.N. Singh	SP, Distt.	Sitamarhi vice Shri Singh who
13	Sh. Shoaib Khan.	Sitamarhi SP, Nawada	was made SP Nawada He was transferred out and Shri Krishnan was made as SP Nawada
14	Sh. Marai Ram	SP, Buxor	Shri Das was made SP Buxor vice
15	Sh. Amitabh Kumar	SP, Buxor	Shri Ram
16	Sh. Ashish Kumar Maitra Dy. SP, Chapra		Shri Maitra was made Dy SP
17	Sh. Hari Mohan shukla	Dy. SP. Chapra	Chapra vice Shri Shukla
18	Sh. R.K.Singh	DIG, Muzaffarpur	Transferred out of Muzaffarpur
JHARKHAND STATE			
1.	Sh. Naushad Alam Ansari	SD Police Officer, Godda	He was ordered to be transferred
2.	Sh. Deepak Verma	SP. Girdih	Shri Jha was made SP Girdih vice
3.	Sh. Bagheswar Jha	To SP, Girdih	Shri verma
HARYANA STATE			
1. 2.	Dr. M.S. Malik Sh. R.K. Khullar	DGP, Haryana Director, Public relations, Grievances and Cultural Affairs	
3.	Sh. Balbir Singh	Dy. Commissioner, Hissar	
4.	Malik	SP.Ambala	
5.	Sh. Deshraj Singh	SP, Panchkula	
6.	Smt. Mamta Singh	SDO, Narwana	
7.	Sh. Satibir Singh-I	SDO, Narwana	
8.	Sh. Om Parkash	Dy. Director, Public Relations Department	
9.	Sh. Dharam Pal	ASI.Ambala	

## Awarding Chandigarh to Punjab

3611. SHRI VARINDER SINGH BAJWA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Central Government propose to convene a meeting with Chief Ministers of Punjab and Haryana in near future with the sole purpose of awarding Chandigarh to Punjab.
  - (b) if so, by when;

- (c) if not, the reasons therefore; and
- (d) what other measures Government propose to adopt to solve the Chandigarh issue permanently?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRI PRAKASH JAISWAL): (a) to (d) No, Sir. The Government of India would like the State of Punjab and Haryana to sort out their differences over the issue and would be willing to help; in the matter.

## Accommodation for Delhi police personnel

- † 3612. PROF. M.M. AGARWAL: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government have formulated any plan to provide accommodation to all Delhi Police Personnel;
- (b) if so, the details thereof and by when all personnel would be provided with accommodation; and
- (c) the effective steps taken by Government for modernisation of Delhi Police, improvement of pay scales and their promotional avenues so far?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY): (a) and (b) It has been the endeavour of the Government to increase the satisfaction level of residential accommodation of Delhi Police personnel. However, construction/acquisition of new residential accommodation depends, among other things, on availability of funds.

(c) The details of steps taken by the Government for modernisation of Delhi Police are given in the enclosed Statement. (See below). Promotion of Delhi Police personnel (up to the rank of Inspector) is governed by the Delhi Police (Promotion & Confirmation) Rules, 1980 under which promotions are given to the eligible candidates subject to availability of vacancies. Besides, they are also eligible for promotions under the Assured Career Progression Scheme subject to fulfillment of prescribed conditions. The scales of pay of Delhi Police personnel are decided on the basis of the recommendations of the Central Pay Commissions set up by the Government from time to time.

<sup>†</sup> Original notice of the question was received in Hindi.